NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 212/397-398/NCLT/AHM/2017 (New) C.P. No. 83/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

Name of the Company:

Yogesh Mehra & Ors.

V/s.

Enercon GmbH & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. VIVER A. VASMI	ADV	R. No. 1	
2. SHAMEDA MADRASUALA	APV	f. w. 1	
3. ANIP A GANDUI	ATD V.	PETITION No.	
4 KASMID BOATWALLA TIB MANNILAL KHERMISM	ADV UML26.	PETITIONER No.	
5 SAMIL SHAM	ADV	PETINONEE 3 4	57
G-PASHESH SANJANWAL	A SR. ADV.	PET 1770NER NO.7	
7. MANASA SUNDAFRAMAN	/ 1-2 0	**	
1) b CYRIL AMARCIONS MANGALORS		1 1	might,
8. ARJUN SPREENINAS 116 CYRIL AMARCHI	ABN.		
MANGALDAS		· • • • • • • • • • • • • • • • • • • •	
9. OLGA LUMEPEREIR		Ry 1	
10. ROHAN KELKAR	ADV.	734047	RDIMOND
11. VENILATESH DHOND	SQ.AD	W. PETITIONEZ	- CAL
12. CHYAN KAPASIA		. P3 to P7	
13. SHYAM MEHTA			MM

ORDER

Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rashid Boatwala present for Petitioner no. 1. Learned Advocate Mr. Sahil Shah present for Petitioners no. 3 to 7. Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Manasa Sundarraman with Learned Advocate Mr. Arjun Sreenivas wirh Learned Advocate Ms. Olga Lume pereira present for Petitioner no. 2. Learned Advocate Mr. Rohan Kelkar present for Petitioners no. 3 to 7.

Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia present for Petitioner. Learned Senior Advocate Mr. Shyam Mehta present for Petitioners no. 3 to 7.

Learned Advocate Mr. Vivek Vashi with Learned Advocate Ms. Shaheda Madraswala present for Respondent no. 1.

List the matter on 29.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of July, 2017.